

Grant of Pension to Freedom Fighters

227. SHRI ARVIND M. PATEL:
SHRI VEKARIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of applications received from the freedom fighters upto May, 1978, State-wise;

(b) the number of freedom fighters granted pension out of them, State-wise;

(c) the number of applications rejected; and

(d) the reasons for rejection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) The information is given in the statement laid on the Table of the House [Placed in Library See No LT-11011/76] 46941 applications have been filed for want of adequate documentary evidence in support of the political suffering claimed and 96 applications were pending scrutiny on 31-5-78.

(d) Application is rejected when the applicant does not satisfy the conditions of eligibility laid down in the Scheme.

Construction of a Committee for Minorities in Gujarat

228. SHRI ARVIND M. PATEL:
SHRI VEKARIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a High Power Committee for minorities has been constituted recently in Gujarat State;

(b) if so, the name of the Chairman of the Committee; and

(c) what are the terms of reference of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) to (c). According to information received from the Government of Gujarat, a High Power Committee for the minorities which had been constituted in September, 1974, was reconstituted on the 28th January 1978. Shri Mohamad Husain Golandaj (Ahmedabad) is the Chairman of this Committee. The terms of reference of the Committee are as under:—

(1) To examine the problems of the minorities in Gujarat for whom no other special committees are functioning.

(2) To devise measures for the protection of the rights of minorities and advise the Government on measures for improvement in their social, educational and economic conditions.

Rehabilitation of Ex-Servicemen

229. SHRI HARI SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether in the month of April, 1978 the Defence Minister impressed upon the Chief Ministers to rehabilitate ex-servicemen, their widows and children; and

(b) if so, what was the reaction of the Chief Ministers?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) Yes, Sir.

(b) The Chief Ministers assured that work relating to the rehabilitation of Ex-servicemen, their widows and children will be given all the necessary attention and priority.